

C O N T E N T S

**Fifteenth Series, Vol. XXIV, Tenth Session, 2012/1934 (Saka)
No. 12, Wednesday, March 28, 2012/Chaitra 8, 1934 (Saka)**

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THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

LOK SABHA DEBATES

LOK SABHA

Wednesday, March 28, 2012/Chaitra 8, 1934 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

... (*Interruptions*)

REFERENCE BY THE SPEAKER

Condolences to victims of Terrorist Attack at Pushtola, Gadchiroli District,
Maharashtra

MADAM SPEAKER: Hon. Members, on 27th March, 2012, fifteen paramilitary personnel belonging to Central Reserve Police Force are reported to have been killed and several others injured in a landmine blast near Pushtola in Gadchiroli district of Maharashtra.

The House strongly condemns this dastardly terrorist attack which is aimed at disturbing peace in the country. I am sure the House would join me in conveying our heart-felt condolences to the members of the families who became victims of this attack.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

11.01 hrs.

The Members then stood in silence for a short while.

... (*Interruptions*)

11.02 hrs

At this stage, Shri K. Chandrasekhar Rao, Shri Ponnamp Prabhakar, Shrimati Ashwamedh Devi and some other hon. Members came and stood on the floor near the Table

... (*Interruptions*)

MADAM SPEAKER: Question Hour. Question No.201, Shri P. Viswanathan.

... (*Interruptions*)

(Q. 201)

SHRI P. VISWANATHAN : On the advice of the Prime Minister's Office, Coal India Ltd., and NTPC will enter into an agreement which is called Fuel Supply Agreement for supply of coal to NTPC's 50 thermal units for 20 years. ... *(Interruptions)* At present, Coal India Ltd., is having Fuel Supply Agreement with 120 thermal power units. The estimated production for the year 2011-12 is expected to be around 447 million tons against the target of 486 million tons. ... *(Interruptions)* Coal India is reducing the production targets downwards for the current and the next financial years. The reason for the reduced production targets is due to pollution norms which will restrict Coal India Ltd., from expanding existing mines and also taking up new projects in mining areas.... *(Interruptions)*

MADAM SPEAKER: Please ask your question.

SHRI P. VISWANATHAN : My question is whether Coal India Ltd., will be allowed to import coal if the production is below the target and what steps are being taken for expanding the existing coal mines and starting new mining projects.... *(Interruptions)*

श्री श्रीप्रकाश जायसवाल: अध्यक्ष महोदया, इसमें कोई शक नहीं है कि जो टारगेट है,...*(व्यवधान)* उस टारगेट को एचीव करने में कोल इंडिया को प्रोब्लम हो रही है।...*(व्यवधान)* जो लिंकेज दिए गए हैं, उन लिंकेज को फुलफिल करना कोल इंडिया का दायित्व है। ...*(व्यवधान)* कोल इंडिया के पास कोल की शॉर्टेज है, लेकिन कोशिश की जाएगी कि प्रोडक्शन बढ़ा कर सारे फ्यूल सप्लाई एग्रीमेंट्स कोल इंडिया द्वारा साइन किए जाएं और कोयले की आपूर्ति की जाए।...*(व्यवधान)*

MADAM SPEAKER: Please go back to your seats. I will give you time to speak.

... *(Interruptions)*

MADAM SPEAKER: Please go back to your seats. I will give you time to speak.

... *(Interruptions)*

अध्यक्ष महोदया: आपको बोलने के लिए समय देंगे।

... *(Interruptions)*

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) ...**

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

11.05 hrs

*The Lok Sabha then adjourned till Twelve
of the Clock.*



* Not recorded.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

12.0 ¼ hrs

At this stage, Shrimati M. Vijaya Shanthi and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

12.0 ½ hrs

At this stage, Dr. Manda Jagannath and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

12.0 ¾ hrs**PAPERS LAID ON THE TABLE**

MADAM SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI PRENEET KAUR): On behalf of Shri S.M. Krishna, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2010-2011, together with Audit Report thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6341/15/12)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI):

Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Overseas Indian Affairs for the year 2012-2013.

(Placed in Library, See No. LT 6343/15/12)

- (2) Outcome Budget of the Ministry of Overseas Indian Affairs for the year 2012-2013.

(Placed in Library, See No. LT 6344/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR):

Madam, on behalf of Shri Mallikarjun Kharge, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Labour and Employment for the year 2012-2013.

(Placed in Library, See No. LT 6345/15/12)

- (2) Outcome Budget of the Ministry of Labour and Employment for the year 2012-2013.

(Placed in Library, See No. LT 6346/15/12)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL):

Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Human Resource Development for the year 2012-2013.

(Placed in Library, See No. LT 6347/15/12)

- (2) Outcome Budget of the Department of School Education and Literacy, Ministry of Human Resource Development, for the year 2012-2013.

(Placed in Library, See No. LT 6348/15/12)

- (3) Outcome Budget of the Department of Higher Education, Ministry of Human Resource Development, for the year 2012-2013.

(Placed in Library, See No. LT 6349/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Department of Atomic Energy for the year 2012-2013.

(Placed in Library, See No. LT 6350/15/12)

- (ii) Detailed Demands for Grants of the Department of Space for the year 2012-2013.

(Placed in Library, See No. LT 6351/15/12)

- (iii) Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions and Union Public Service Commission for the year 2012-2013.

(Placed in Library, See No. LT 6352/15/12)

- (iv) Outcome Budget of the Department of Atomic Energy for the year 2012-2013.

(Placed in Library, See No. LT 6353/15/12)

- (v) Outcome Budget of the Department of Space for the year 2012-2013.

(Placed in Library, See No. LT 6354/15/12)

(2) A copy of the Indian Administrative Service (Pay) Second Amendment Rules, 2012 (Hindi and English versions) published in the Notification No. G.S.R. 115(E) in Gazette of India dated the 2nd March, 2012 under sub-section (2) of Section 3 of the All India Services Act, 1951.

(Placed in Library, See No. LT 6355/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6356/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Atmospheric Research Laboratory, Gadanki, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Atmospheric Research Laboratory, Gadanki, for the year 2010-2011.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 6357/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2010-2011.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6358/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2010-2011.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 6359/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Union Territory Mission Authority Dadra and Nagar Haveli (Sarva Shiksha

Abhiyan), Silvassa, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory Mission Authority Dadra and Nagar Haveli (Sarva Shiksha Abhiyan), Silvassa, for the year 2010-2011.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6360/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2010-2011.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the year 2010-2011.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6361/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the H.N.B. Garhwal University, Srinagar Garhwal, for the year 2010-2011.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the H.N.B. Garhwal University, Srinagar Garhwal, for the year 2010-2011.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 6362/15/12)

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Gujarat, Gandhinagar, for the year 2010-2011, together with Audit Report thereon.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6363/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Villupuram, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Villupuram, for the year 2010-2011.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 6364/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Mandi, Mandi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Mandi, Mandi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Mandi, Mandi, for the year 2010-2011.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 6365/15/12)

- (13) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the EdCIL (India) Limited, Noida, for the year 2010-2011.
- (ii) Annual Report of the EdCIL (India) Limited, Noida, for the year 2010-

2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 6366/15/12)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Raipur, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Raipur, for the year 2010-2011.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 6367/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2010-2011.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 6368/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of

the working of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2010-2011.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 6369/15/12)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the U.P. Education For All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.P. Education For All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2010-2011.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 6370/15/12)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2010-2011.

- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 6371/15/12)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bangalore, for the year 2010-2011.

(Placed in Library, See No. LT 6372/15/12)

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Paschim Banga Sarva Siksha Mission, Kolkata, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Paschim Banga Sarva Siksha Mission, Kolkata, for the year 2010-2011.

- (27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

(Placed in Library, See No. LT 6373/15/12)

- (28) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Tribal University, Amarkantak, for the year 2010-2011, together with Audit Report thereon.

- (29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No. LT 6374/15/12)

- (30) (i) A copy of the Annual Report (Hindi and English versions) of the UT of Daman and Diu (Sarva Shiksha Abhiyan), Daman, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UT of Daman and Diu (Sarva Shiksha Abhiyan), Daman, for the year 2010-2011.

- (31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No. LT 6375/15/12)

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Agartala, Agartala, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Agartala, Agartala, for the year 2009-2010.
- (33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in Library, See No. LT 6376/15/12)

- (34) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2010-2011, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 2010-2011.

(Placed in Library, See No. LT 6377/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI PRENEET KAUR): Madam, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 2012-2013.

(Placed in Library, See No. LT 6378/15/12)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): On behalf of Shri Prateek Prakashbapu Patil, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Coal for the year 2012-2013.

(Placed in Library, See No. LT 6379/15/12)

- (2) Outcome Budget of the Ministry of Coal for the year 2012-2013.

(Placed in Library, See No. LT 6380/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Dr. Ashwani Kumar, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell Biology and Regenerative Medicine, Bangalore, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6380 A/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2010-2011, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6381/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Gurgaon, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Translational Health Science and Technology Institute, Gurgaon, for the year 2010-2011.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 6382/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2010-2011.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6383/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2010-2011.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 6384/15/12)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Gurgaon, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Gurgaon, for the year 2010-2011.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 6385/15/12)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Genome Research, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Genome Research, New Delhi, for the year 2010-2011.

- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 6386/15/12)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2010-2011.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2010-2011, together with Audit Report thereon.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 6387/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biomedical Genomics, Kalyani, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2010-2011.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 6388/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2010-2011.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 6389/15/12)

- (21) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2010-2011.

- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 6390/15/12)

- (23) A copy each of the following papers (Hindi and English versions):-

- (i) Detailed Demands for Grants of the Ministry of Science and Technology for the year 2012-2013.

(Placed in Library, See No. LT 6391/15/12)

- (ii) Detailed Demands for Grants of the Ministry of Earth Sciences for the year 2012-2013.

(Placed in Library, See No. LT 6392/15/12)

- (iii) Outcome Budget of the Department of Scientific & Industrial Research, Ministry of Science and Technology for the year 2012-2013.

(Placed in Library, See No. LT 6393/15/12)

- (iv) Outcome Budget of the Department of Biotechnology, Ministry of Science and Technology for the year 2012-2013.

(Placed in Library, See No. LT 6394/15/12)

- (v) Outcome Budget of the Department of Science and Technology, Ministry of Science and Technology for the year 2012-2013.

(Placed in Library, See No. LT 6395/15/12)

- (vi) Outcome Budget of the Planning Commission for the year 2012-2013.

(Placed in Library, See No. LT 6396/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR):

Madam, on behalf of Shri Ajit Singh, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 43 of the Airports Authority of India Act, 1994:-

(i) The Airports Authority of India (Gratuity) Amendment Regulations, 2012 published in Notification No. AAI/PERS/EDPA/REG/2002 in Gazette of India dated the 1st February, 2012.

(ii) The Airports Appellate Tribunal (Procedure) Rules, 2011 published in Notification No. S.O. 1859(E) in Gazette of India dated the 11th August, 2011,.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (1) above.

(Placed in Library, See No. LT 6342/15/12)

12.01 hrs.

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS
24 th Report**

श्री कड़िया मुंडा (खूंटी): महोदया, मैं गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों सम्बन्धी समिति का चौबीसवां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ।

12.01 ½ hrs.**STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND
PUBLIC DISTRIBUTION
16th Report**

SHRI VILAS MUTTEMWAR (NAGPUR): Madam, I beg to present the Sixteenth Report (Hindi and English versions) on Action Taken by the Government on the Observations/Recommendations contained in the Eighth Report of the Standing Committee on Food, Consumer Affairs and Public Distribution (2009-10) on the subject, "Food Subsidy and Its Utilisation", pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution)

12.02 hrs.**STANDING COMMITTEE ON URBAN DEVELOPMENT
16th and 17th Reports**

SHRI SHARAD YADAV (MADHEPURA): Madam, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Urban Development (2011-2012):-

- (1) Sixteenth Report (Fifteenth Lok Sabha) of the Standing Committee on Urban Development on Action Taken by the Government on the recommendations contained in the Fifteenth Report (Fifteenth Lok Sabha) of the Committee on 'Demands for Grants (2011-2012)' of the Ministry of Housing and Urban Poverty Alleviation.
- (2) Seventeenth Report (Fifteenth Lok Sabha) of the Standing Committee on Urban Development on Action Taken by the Government on the recommendations contained in the Fourteenth Report (Fifteenth Lok Sabha) of the Committee on 'Demands for Grants (2011-2012)' of the Ministry of Urban Development.

12.03 hrs.**STANDING COMMITTEE ON HOME AFFAIRS
157th to 160th Reports**

DR. KAKOLI GHOSH DASTIDAR (BARASAT): Madam, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Home Affairs:-

- (1) 157th Report on the Arms (Amendment) Bill, 2011.
 - (2) 158th Report on the North-Eastern Areas (Reorganisation) Amendment Bill, 2011.
 - (3) 159th Report on the Citizenship (Amendment) Bill, 2011.
 - (4) 160th Report on the Unlawful Activities (Prevention) Amendment Bill, 2011.
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12.04 hrs.**STANDING COMMITTEE ON INDUSTRY
230th to 232nd Reports**


DR. RATTAN SINGH AJNALA (KHADOOR SAHIB): Madam, I beg to lay the following reports (Hindi and English versions) of the Standing Committee on Industry:-

- (1) 230th Report on Action taken Notes on the 225th Report on Revival and Restructuring of Hindustan Machine Tools Ltd. pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industry).
- (2) 231st Report on Action taken Notes on the 223rd report on Revival and Restructuring of North Eastern Handicrafts and Handlooms Development Corporation Ltd. pertaining to the Ministry of Development of North Eastern Region.
- (3) 232nd Report of the Committee on Action taken Notes on the 224th Report on Revival and Restructuring of Hindustan Photo Films Manufacturing

Corporation Ltd. pertaining to the Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industry).

12.05 hrs

MATTERS UNDER RULE 377 *

MADAM SPEAKER: Hon. Members, the Matters  under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise Matters under Rule 377 today and are desirous of laying them may personally hand over slips at the Table of the House immediately. Only those Matters shall be treated as laid for which slips have been received at the Table within the stipulated time. The rest will be treated as lapsed.

... (*Interruptions*)

* Treated as laid on the Table.

(i) Need to set up a panel to study the feasibility of taking water of Himalayan rivers to central and southern parts of India

SHRI N.S.V. CHITTHAN (DINDIGUL): Our country has a very grave water problem. There is alarming scarcity of water across the country. To bring the surplus flood water of Himalayan range down south through canals is definitely an alternative to river linking project. To harvest water from Himalayan rivers at higher altitude and bring them to a meeting point at Nahan in Himachal Pradesh (Alt 820 m AMSL) and run them through open canals over embankments wherever needed to maintain the height with slope of 1:20000 so that it crosses over easily the central and Deccan Plateau by gravitation which is the only feasible solution. It is not a river linking proposal. But getting water from the Himalayan rivers at an altitude before reach the plains and bringing them through man made open canals.

As a valuable corollary benefit the flood control, navigation, water supply, fisheries, pollution control, recreation facilities, employment generation, infrastructure and socio-economic developments would change the face of the country's economy.

I urge upon the Government to set up a panel urgently to study and submit a feasible report to proceed further.

(ii) Need to release arrears of incentive payable to employees of Bank Note Press, Dewas, Madhya Pradesh

श्री सज्जन वर्मा (देवास): बैंक नोट प्रेस देवास के कर्मचारियों को छठें वेतनमान का पूर्ण लाभ अब तक नहीं दिया गया है। सितम्बर 2008, मिन्ट एवं प्रेसेज की 9 इकाइयों को कारपोरेशन के अधीन करके एरियर का भुगतान तो कर दिया गया, परन्तु जनवरी 2006 से अगस्त 2008 तक की इन्सेन्टिव राशि का भुगतान नहीं किया गया। चूंकि उक्त समयावधि में बीएनपी देवास के कर्मचारी वित्त मंत्रालय के अधीन थे तथा उक्त अवधि में सेवानिवृत्ति एवं अन्य लाभ वित्त मंत्रालय द्वारा दिये गये थे।

फरवरी, 2010 से एसपीएमसीआईएल में बीएनपी की यूनियनों के साथ 9 इकाइयों में समान व्यवस्था लागू करने के लिए किये गये समझौते में 35 प्रतिशत सीलिंग सहित नई इन्सेन्टिव योजना लागू की गई, इससे पहले अलग-अलग इन्सेन्टिव योजनायें थीं।

अतः मैं केन्द्र सरकार और वित्त मंत्री जी से अनुरोध करता हूं कि बीएनपी देवास के कर्मचारियों को उक्त अवधि का बकाया इन्सेन्टिव एरिया की राशि का भुगतान शीघ्र कराने के आदेश जारी करें।

(iii) Need to set up additional model schools in Barmer and Jaisalmer districts of Rajasthan

श्री हरीश चौधरी (बाड़मेर): मेरे संसदीय क्षेत्र के बाड़मेर जैसलमेर जिलों की विशेष भौगोलिक स्थितियों को देखते हुए अतिरिक्त मॉडल स्कूल स्वीकृत किये जाने की आवश्यकता है। इन जिलों का क्षेत्रफल क्रमशः 28393 एवं 39313 वर्ग कि.मी. है। वर्ष 2011 की जनसंख्या के अनुसार बाड़मेर जिले की जनसंख्या 2604453 है। इस क्षेत्र में सर्व शिक्षा एवं अन्य शैक्षणिक गतिविधियों के संचालित होते हुए भी साक्षरता दर 57.49 प्रतिशत है उसमें भी महिला साक्षरता दर मात्र 41.03 प्रतिशत है। बाड़मेर जिले में आठ पंचायत समिति क्षेत्र हैं। मेरी जानकारी के अनुसार जिले के लिए मात्र छः मॉडल स्कूल खोला जाना प्रस्तावित है।

मेरा सरकार से अनुरोध है कि इस सीमावर्ती क्षेत्र की भौगोलिक स्थितियां, जनसंख्या एवं कम साक्षरता दर जैसी विशेष परिस्थितियों को देखते हुए ब्लॉक मुख्यालय के अतिरिक्त मॉडल विद्यालय खोले जाने की स्वीकृति प्रदान की जाए।

(iv) Need to take necessary action to fix the inter-se-seniority of Officers in Airports Authority of India

SHRI MANICKA TAGORE (VIRUDHUNAGAR): Airports Authority of India (AAI) is executing and functioning in different Airports & Airports projects all over India and having more than 1100 officers memberships in Airports Authority of India Officers Association (AAIOA). Earlier, i.e. before 1995, there were two different organizations namely National Airports Authority and International Airports Authority of India. Both were merged into one as Airports Authority of India (AAI) on 1.4.1995. To fix the seniority among the staff of merged organization, a committee headed by Justice Jain was appointed on 1.4.1995 but the recommendations of the Committee have not been implemented so far.

Further, various committees headed by Shri P. Rajendran, Shri P.S. Nair and Shri M. Krishnamurthy submitted their reports but no action has been taken by the Government so far. Further, number of meetings also were held among the officers and management even with the then Hon'ble Minister Civil Aviation, but no action has been taken to solve the problems for the last 16 years.

Hence, I urge upon the Union Government to take necessary action to implement the inter-se seniority in accordance with AAI Act, 1994 at the earliest.

(v) Need to provide stoppage of Porbander-Kochuveli Express, Dadar-Tirunelveli Express and Hapa-Madgaon Express at railway stations at Kankavli, Kudal and Sawantwadi road in Ratnagiri-Sindhudurg Parliamentary Constituency, Maharashtra

SHRI NILESH NARAYAN RANE (RATNAGIRI-SINDHUDURG): I would like to draw the attention of the Hon'ble Minister of Railways towards the plight of the people of Maharashtra, Konkan, especially the people of Ratnagiri – Sindhudurg due to lack of stoppages in the high density rail traffic routes between Ratnagiri and Sindhudurg section of the Konkan Railways. All the trains in the Konkan Railway plying to/from Kerala, Karnataka and Goa pass through Ratnagiri – Sindhudurg, but no adequate stoppage are there in this section to cater to the needs of burgeon rail commuters.

A weekly train namely, Porbander – Kochuveli Express, which was announced by Western railway to commence its services shortly does not have halt between Ratnagiri and Sindhudurg section. Besides, two proposed new trains in this year Railway Budget, namely Dadar – Tirunelveli Express and Hapa – Madgaon Express on Konkan Railway route surprisingly have no halts between the Ratnagiri and Sindhudurg section of the Maharashtra Konkan region. This has caused a huge disappointment to the people of Ratnagiri-Sindhudurg, for whom Konkan Railway is literally their lifeline.

Ratnagiri – Sindhudurg is a region of exquisite tourists interests that attracts domestic as well as foreign tourists in large number. Besides, the people of this region have to commute to Mumbai and other places on that route. There is an imperative need to enhance existing frequencies, additional provisioning of reservation quota and increase in number of stoppage of trains plying in this route can hardly be over-emphasized.

I urge Hon'ble Railway Minister to kindly ensure addition of stops between Ratnagiri and Sawantwadi stations for the above mentioned three trains at

Kankavli, Kudal and Sawantwadi Road in the larger public interest as also to harness the untapped tourism potential.

**(vi) Need to provide adequate quantity of LPG cylinders and permit new
LPG distribution agencies in
Faizabad Parliamentary Constituency, Uttar Pradesh**

डॉ. निर्मल खत्री (फ़ैजाबाद): मैं पेट्रोलियम मंत्रालय का ध्यान घरेलू कुकिंग गैस (एलपीजी) की कमी की तरफ आकृष्ट कराना चाहता हूं। मेरे लोक सभा क्षेत्र अंतर्गत जनपद फ़ैजाबाद व जनपद बाराबंकी, दरियाबाद विधानसभा क्षेत्र के अंतर्गत घरेलू गैस के वितरण व उपलब्धता की कमी से आम आदमी परेशान है। सुबह से लम्बी-लम्बी लाइनों में लगना व फिर भी गैस न मिलना पिछले एक वर्ष से यही चल रहा है। सरकार इस कमी को दूर करने के लिए संबंधित कंपनियों को आदेश करे कि वे गैस सिलेंडर की पर्याप्त आपूर्ति करे साथ ही बढ़े गैस उपभोक्ताओं की संख्या के आधार पर गैस सिलेंडर का कोटा भी बढ़ाया जाये।

इस सिलसिले में मेरा यह भी अनुरोध है कि मेरे लोक सभा क्षेत्र में विभिन्न स्थानों पर नये वितरक (एजेंसी) खोले जाने की जरूरत है, जो कि इस प्रकार है। जनपद बाराबंकी में रामसनेही घाट तहसील मुख्यालय (भितरिया) टाउन एरिया दरियाबाद क्षेत्र, टिकैतनगर टाउन एरिया क्षेत्र और जनपद फ़ैजाबाद में नगरपालिका रूदौली, क्षेत्र टाउन एरिया भदरसा क्षेत्र, टाउन एरिया बीकापुर क्षेत्र, सोहावल तहसील मुख्यालय सुचितागंज बाजार, मिल्कीपुर तहसील मुख्यालय इनायत नगर, कुमारगंज बाजार (ब्लाक अमानीगंज) पूराबाजार (ब्लाक-पूरा), नगरपालिका अयोध्या क्षेत्र, शहर फ़ैजाबाद क्षेत्र। शीघ्रातिशीघ्र आवश्यक कार्यवाही उपरोक्त संदर्भ में की जाये।

(vii)Need to start the fruit and vegetable processing unit in village Jahan Khelan in Hoshiarpur district, Punjab

SHRIMATI SANTOSH CHOWDHARY (HOSHIARPUR): My Parliamentary Constituency Hoshiarpur (Punjab) is famous for citrus fruit Kinnoo and for potatoes. Punjab Government established Multi-processing unit for processing of fruits and vegetables in village Jahan Khelan in Hoshiarpur to solve the marketing problem of the farmers. The total investment in this unit is round about 38 crores. But, this unit is not functioning for the reasons best known to concerned department. Punjab Government is well aware about the pathetic conditions of the farmers of Hoshiarpur but taking no interest to run the plant. I humbly request to Hon'ble Minister for Agriculture to direct the State Government to start processing unit at Jahan Khela district Hoshiarpur, Punjab so that the farmers from my backward district do not suffer.

(viii) Need to take effective steps to prevent child marriages in the country

SHRI CHARLES DIAS (NOMINATED): The prevalence of underweight children in India is among the highest in the world, with dire consequences for mobility, mortality, productivity and economic growth. The UN estimates that 2.1 million Indian children die before reaching the age of 5 every year – four every minute-mostly from preventable illness such as diarrhoea, typhoid, malaria, measles and pneumonia. Child malnutrition is responsible for 22% of India's burden of disease. One of the major reason for unhealthy children in India is that girls are forced to get married before they attain eighteen years of age. The under-aged mothers mostly belong to socially and economically backward classes. They are denied basic education and forced to bear children, who are naturally unhealthy.

The girls who are forced to get married at young age from economically weaker sections and bearing children without getting proper medical care. These unhealthy pregnant girls naturally give birth to children who are weak and ill-fed. As there is no proper guidance and control and even the law cannot be enforced to remote villages where highhandedness of men usually make the law. This has resulted in creating a generation of undernourished children with deformities. The Government has to study the seriousness of the problem and try to prevent marriage of girls before eighteen years. Urgent attention of the Government is warranted to take effective measures to prevent girls getting married before eighteen. Let us plan the future of our people, by carefully providing the underprivileged children with planned food, so that India can proudly witness the advancement of its people in the years to come.

(ix) Need to construct a flyover on the existing N.H. No. 6 between Raipur and Durg in Chhattisgarh

कुमारी सरोज पाण्डेय (दुर्ग): छत्तीसगढ़ राज्य में रायपुर और दुर्ग दो महत्वपूर्ण शहर हैं जो आसपास स्थित हैं और दोनों के बीच की दूरी लगभग 36 कि.मी. है, रायपुर राज्य की राजधानी है और दुर्ग एक बड़ा शैक्षणिक और औद्योगिक केन्द्र है इस वजह दोनों शहरों के बीच भारी आवाजाही हमेशा बनी रहती है। इसके अलावा राज्य गठन के पश्चात दोनों शहरों के आकार में भी वृद्धि हुई है तथा दोनों शहर लगभग आपस में जुड़ गए हैं। इन दोनों शहरों के आकार में भी वृद्धि हुई है तथा दोनों शहर लगभग आपस में जुड़ गए हैं। इन दोनों शहरों को जोड़ने वाली एकमात्र सड़क राष्ट्रीय राजमार्ग क्रमांक 6 है जोकि एक सबसे व्यस्ततम राजमार्ग है और आज की परिस्थिति में यह राजमार्ग इस सड़क से गुजरने वाले यातायात के लिए नाकाफी सिद्ध हो रहा है। इस सड़क से लंबी दूरी की गाड़ियां गुजरती हैं तथा स्थानीय यातायात के बढ़ने के कारण इस सड़क में होने वाली दुर्घटनाओं में बेतहाशा वृद्धि हुई है। इसमें अक्सर उन निर्दोष लोगों की जानें जाती हैं जो रोजी रोटी या अन्य कार्यों से दोनों शहरों के बीच सफर करते हैं।

अतः आज की परिस्थिति को देखते हुए यह आवश्यक हो गया है कि लंबी दूरी के यातायात के लिये एक अलग सड़क बनाई जाये तथा स्थानीय यातायात के लिए अलग चूंकि एक नई सड़क के निर्माण में भूमि उपलब्धता एक बहुत बड़ी समस्या है तथा इसमें समय भी काफी ज्यादा लगने की संभावना है। अतः यह उचित होगा कि वर्तमान सड़क के ऊपर ही एक लंबा फलाई ओवर बनकर दोनों यातायात को अलग अलग कर दिया जाये जिससे लंबी दूरी का यातायात भी बिना किसी रूकावट के चला जाये और स्थानीय यातायात भी सुरक्षापूर्वक चलता रहे।

(x) Need to amend the forest laws to permit development works in forest areas particularly in Sabarkantha Parliamentary Constituency, Gujarat

श्री महेन्द्रसिंह पी. चौहाण (साबरकांठा): गुजरात के मेरे साबरकांठा संसदीय क्षेत्र के सुदूर ग्रामीण आदिवासी इलाकों में देश की आजादी के वक्त की बनी हुयी सड़कें जर्जर तथा खस्ताहाल हैं। लेकिन वन विभाग के आदिम कानूनों के चलते इन सड़कों को दोबारा डामर आदि डालकर बनाने की किसी को अनुमति नहीं है। सड़कों का अच्छी हालत में होना किसी भी क्षेत्र के विकास की पहली शर्त है। सदियों से जंगलों में निवास करने वाले आदिवासियों के जीवनस्तर में कोई गुणात्मक सुधार नहीं होने का एक महत्वपूर्ण कारण वहां की सड़कों का अच्छी हालत में नहीं होना है। शायद यही वजह है कि सरकार की आदिवासियों के कल्याण की बहुत सी योजनाएं विफलता की शिकार होती हैं और आदिवासियों के जीवन आंगन में खुशहाली की कोई किरण नहीं पहुंच पाती है। सरकार की तमाम योजनाओं के बावजूद आदिवासी समुदाय की सड़कें दुरूस्त नहीं होने की वजह से जंगली जीवन जीने के लिए अभिशप्त हैं। इन्हीं वन कानूनों के चलते आदिवासी बस्तियों में इंदिरा आवास बनाने की सामग्री, पीने के पानी की पाइप लाइन तथा बिजली के खम्भे लगाने की मनाही है। किसी क्षेत्र के विकास के लिहाज से यह मूलभूत सुविधाएं अति आवश्यक हैं।

अतः सरकार से मेरा अनुरोध है कि पुराने वन कानूनों में मानवीय धरातल पर बदलाव करके बनवासी आदिवासियों के जीवन को बेहतर बनाने का मार्ग प्रशस्त करने की कृपा करें।

(xi) Need to start air service between Agra and metro cities of the country

प्रो. रामशंकर (आगरा): मेरे लोक सभा क्षेत्र आगरा में आजकल प्रतिदिन 50 हजार से 70 हजार तक देशी विदेशी पर्यटक आते हैं। देशी विदेशी पर्यटकों के साथ साथ देशभर से पढ़ने वाले छात्र, जूता उद्योग से जुड़े व्यापारी एवं मथुरा में बड़ी संख्या में दर्शनार्थी आते हैं, किन्तु आगरा में हवाई यातायात की स्थाई व्यवस्था के अभाव में उनको बड़ी कठिनाईयों का सामना करना पड़ता है। हमारी मांग है कि आगरा जैसे ऐतिहासिक एवं विश्व धरोहर को देश के प्रमुख मैट्रोसिटी से हवाई यातायात से जोड़ा जाये तथा प्रमुख उड़ानों जैसे दिल्ली से आगरा, लखनऊ, वाराणसी एवं दिल्ली से आगरा, जयपुर, मुंबई, गोवा, बंगलौर को हवाई यातायात हेतु अविलम्ब आपस में जोड़ा जाये।

(xii) Need to rename Indian High Commissions in foreign countries as 'Embassy of India' and their heads as 'Ambassador of India'

श्री राजेन्द्र अग्रवाल (मेरठ): विदेशों में स्थित हमारे राजनयिक कार्यालय व राजनयिक प्रमुख नामकरण की दृष्टि से दो श्रेणियों में बांटे हुए हैं। कुछ देशों में हम उन्हें क्रमशः उच्चायोग तथा उच्चायुक्त करते हैं जबकि अन्य देशों में दूतावास तथा राजदूत। इन नामभेद का आखिर क्या कारण है तथा इसका क्या उद्देश्य है। स्वाभाविक रूप से उच्चायोग व उच्चायुक्त नामकरण हमें यही याद दिलाता है कि हम अंग्रेजों के अधीन रहे हैं जो सम्पूर्ण राष्ट्रीय मनोविज्ञान में हीनभावना का निर्माण करता है।

मेरा सरकार से अनुरोध है कि इस नामभेद को तुरन्त समाप्त किया जाये तथा सभी देशों में स्थित हमारे राजनयिक कार्यालयों को दूतावास तथा अधिकारियों को राजदूत के नाम से जाना जाये।

(xiii) Need to expend Varanasi – Singrauli intercity express upto Shakti nagar and Bapudham express upto Shakti nagar via Chunar and Chopan in Uttar Pradesh

श्री पकौड़ी लाल (रॉबर्ट्सगंज): मेरा संसदीय क्षेत्र 80 राबर्ट्सगंज (उ.प्र.) एक उद्योग प्रधान क्षेत्र है जहां एनटीपीसी की कई परियोजनाएं, एनसीएल की 14 परियोजनाएं, हिण्डालको इण्डस्ट्रीज की तीन परियोजनाएं, रिलायन्स की दो परियोजनाएं, लैंको की परियोजनाएं एवं अनेक छोटी-छोटी परियोजनाएं विद्यमान हैं जो शक्तिनगर रेलवे स्टेशन सेंटर के चारों तरफ स्थापित हैं। अनेक प्रांतों के लोग रोजी-रोटी के लिए आते रहते हैं एवं बसे हुए हैं। यहां आवश्यकता के अनुरूप ट्रेन नहीं चलाई जाती हैं। जिससे जनता को परेशानियों का सामना करना पड़ता है। इस क्षेत्र से केन्द्र एवं प्रदेश सरकार को भारी राजस्व की प्राप्ति होती है। रेलवे संबंधी समस्या निम्न है।

1. वाराणसी-सिंगरौली इंटरसिटी ट्रेन संख्या 13345/13346 को वाराणसी से शक्तिनगर चलाया जाए। इस ट्रेन की समय सारणी ठीक करते हुए दोनों ओर से 15103/15104 गोरखपुर वाराणसी ट्रेन में लिंक कर दिया जाये।
2. ट्रेन नं.12537/12538 बापू धाम एक्सप्रेस का मार्ग विस्तार कर चुनार-चोपन होते हुए शक्तिनगर पू.म. रेलवे तक चलाया जाए।

(xiv) Need to impress upon State Governments to set up institutions to look after the educational needs of the children in accordance with the spirit of the Right to Education Act

श्रीमती सीमा उपाध्याय (फतेहपुर सीकरी): देश में 6 से 14 वर्ष के बच्चों को अनिवार्य शिक्षा देने के मामले में शिक्षा अधिकार कानून वर्ष 2010 से लागू है पर बच्चों की शिकायतों पर ध्यान देने के प्रावधान के बावजूद इस पर कुछ राज्यों में अमल नहीं हो रहा है। शिकायतों के लिए राज्य बाल अधिकार संरक्षण आयोग के गठन पर कुछ राज्यों में बच्चों की शिकायतों की सुनवाई के लिए तंत्र स्थापित नहीं किए हैं।

दूसरी ओर देश में कराए गए एक सर्वेक्षण में यह बात सामने आई है कि जो बच्चे प्राइमरी स्कूलों में पढ़ते हैं, वह पांचवी कक्षा तक 2 से 10 तक का टेबल कंठस्थ नहीं कर पाते। रिपोर्ट में यह भी कहा गया है कि वे बमुश्किल शब्दों को जोड़कर वाक्य बना पाते हैं, जो अत्यंत चिंता की बात है।

मेरी मांग है कि गिरते शिक्षा स्तर को सुधारने हेतु एवं बच्चों की शिकायतों को दूर करने के लिए अविलम्ब आवश्यक सभी कदम उठाये जायें, जिससे अध्ययनरत बच्चों को अच्छी शिक्षा प्राप्त हो सके।

(xv) Need to upgrade Simri Bakhtiyarpur, Hasanpur Road and Maheshkhunt in Bihar under East Central Railway as model stations

श्री दिनेश चन्द्र यादव (खगड़िया): बिहार राज्य अंतर्गत पूर्व-मध्य रेलवे के रेल मंडल समस्तीपुर में सिमरी बख्तियारपुर एवं हसनपुर रोड तथा रेल मंडल सोनपुर में महेशखुंट रेलवे स्टेशन महत्वपूर्ण स्टेशनों में है। यहां से बड़ी संख्या में रेल यात्री यात्रा करते हैं। रेल यात्रियों की सुविधाओं में भारी कमी है।

आग्रह है कि सिमरी बख्तियारपुर, हसनपुर रोड तथा महेशखुंट रेलवे स्टेशनों को आदर्श स्टेशन बनाकर रेल यात्रियों को सुविधा दी जाये।

(xvi) Need to create awareness about the unwanted use of antibiotics and their negative effects on human health.

DR. RATNA DE (HOOGHLY): Of late, banning of controversial drugs has become the order of the day. Recently, the Health Ministry of the Government of India has taken a laudable decision to ban 6 controversial drugs. It is a welcome step. But I would like to pay emphasis on antibiotics, which is a specialized medicine.

The general practice in hospitals and dispensaries is when the fever is not contained, doctor prescribes antibiotics, which is a wrong practice. Only in exceptional cases, antibiotics should be prescribed. Using antibiotics would lead to severe consequences.

Another disturbing trend in all this is pharmacist without prescription gives antibiotics; sometimes patients too indulge in self-prescription, which in many cases result in dangerous situation. Sometimes doctors too prescribe these drugs without understanding the repercussion it would have. Administration of antibiotics in a wrong way should be avoided.

Under the circumstances, I would strongly urge the Union Health Minister to come up with vigorous and sustained campaigning, both in urban, rural and semi-urban areas, highlighting negative impact of antibiotics; penalty should be imposed on manufacturers, pharmacists and doctors too for abusing antibiotics as the same would result in high chances of adverse effects.

(xvii) Need to impress upon the Government of Karnataka to stop the proposed construction of check dam across South Pennar River

SHRI E.G. SUGAVANAM (KRISHNAGIRI): South Pennar River (Thenpennaiyar) which has its origin in Karnataka flows through Madivala, Agaram, Bellandur, Varthur before reaching to Kodiyalam Lake in Tamil Nadu. From here, it reaches to Kelevarapalli Dam in Hosur. Nearly 36,000 acres of cultivable land in Krishnagiri District get irrigation facilities. People of Krishnagiri District mainly depend on this river for drinking water as also for industrial growth. Around 2,000 and 9,000 acres of agricultural land get irrigated through Kodiyalam Check Dam and Kelavarapalli Dam, respectively. KRP Dam, called as the Krishnagiri Dam, also provide irrigational facility to more than 19,000 acres of cultivable land.

South Pennar River supports the cultivation of various seasonal crops like sugarcane, paddy, ragi, cabbage, potato, beans, brinjal, banana, mango and various fruits, flowers, pan, subari, coconut, etc. which form the livelihood of the people of Krishnagiri District.

Although South Pennar River has its origin in Karnataka, it is the only source of water to the entire Krishnagiri District in Tamil Nadu for centuries together.

However, the Government of Karnataka is planning to construct a Check Dam across South Pennar River near Bangalore and has proposed to divert the river water to the State of Karnataka via Varathur and Mindahalli Lakes. If this proposal is implemented, Krishnagiri district would soon become a desert, agricultural lands may become barren and waste lands; and people will struggle for their livelihood and even to get potable water.

I, therefore, urge upon the Union Government to kindly intervene in the matter and direct the Karnataka Government to stop the proposed construction of

Check Dam across South Pennar River (Thenpennaiyar) and ensure that this river water which is entering Tamil Nadu is not diverted to Karnataka.

(xviii) Need to set up a Kendriya Vidyalaya in Jhargram Parliamentary Constituency, West Bengal

SHRI PULIN BIHARI BASKE (JHARGRAM): There is not a single Kendriya Vidyalaya in my Jhargram Parliamentary Constituency (ST). It belongs to Junglemahal which is mostly maoist affected. The Parliamentary Constituency is surrounded by Jharkhand and Orissa. Mostly, people belong to SC, ST and OBC living here who are deprived from education. Government is aware of the fact that there are six Kendriya Vidyalayas in neighbouring Midnapore Parliamentary Constituency. But my Jhargram Parliamentary Constituency has not a single Kendriya Vidyalaya. Availability of land as well as infrastructure is there. Government of West Bengal has declared Jhargram a new district. Unfortunately, people of this area are deprived of higher education. So, I urge upon the Government to set up a Kendriya Vidyalaya at Jhargram to spread education among the SC, ST people at large.

(xix) Need to resolve the issue of share of Rajasthan in water of Yamuna river

डॉ. किरोड़ी लाल मीणा (दौसा): दिनांक 12.5.94 को बेसिन राज्यों हरियाणा, राजस्थान, उत्तर प्रदेश एवं दिल्ली संघीय राज्यों के मध्य हुए समझौते के अनुरूप राजस्थान को 1.119 बीसीएम यमुना जल आवंटित किया गया। अपर यमुना नदी बोर्ड की 22वीं बैठक जो कि दिनांक 21.12.2001 को आयोजित हुई उसमें राजस्थान का मानसून सत्र में ताजेवाला हैडवर्क्स से 1917 क्यूसेक तथा ओखला हैडवर्क्स से 1281 क्यूसेक यमुना जल का आबंटन किया गया। राज्य ने इस जल को भरतपुर एवं चुरू-झुंझुनूं जिलों में उपयोग हेतु दो प्रस्ताव (कार्य योजना) तैयार की है। केन्द्रीय जल आयोग ने हरियाणा से इस पर सहमति लेने की शर्त पर इन परियोजनाओं को मंजूरी दी। दिनांक 14.2.03 को हरियाणा राज्य को सहमति हेतु एमओयू भेजा गया था। हरियाणा ने ताजेवाला हैड से यमुना जल के आबंटन पर इस आधार पर असहमति दर्शायी कि ताजेवाला हैड पर आबंटित जल, हरियाणा द्वारा ताजेवाला पर विद्यमान जल के उपयोग की रक्षा नहीं करता है, इसलिए उसने यह प्रकरण अपर यमुना रिव्यू कमेटी को प्रेषित कर दिया।

अपर यमुना रिव्यू कमेटी की दिनांक 12.4.06 की बैठक में राजस्थान को ताजेवाला से जल उपलब्धता के बारे में अपर यमुना रिव्यू कमेटी के निर्णयों के परिपेक्ष्य में इस मुद्दे पर ताजा विचार करने हेतु राजस्थान, हरियाणा, दिल्ली एवं उत्तर प्रदेश, राज्यों के सिंचाई /जल संसाधन सचिवों की एक उच्चाधिकार प्राप्त समिति का गठन करने का निर्णय लिया गया।

हरियाणा एवं राजस्थान राज्यों के बीच ताजेवाला हैडवर्क्स पर पानी की उपलब्धता पर कोई मतभेद नहीं था। दोनों के विचारों में यह समानता थी कि राजस्थान के चुरू एवं झुंझुनूं जिलों के क्षेत्रों को ताजेवाला हैडवर्क्स से पानी उपलब्ध कराया जा सकता है। लेकिन पानी को राजस्थान सीमा तक पहुंचाने हेतु नहरी तंत्र के विषय में सहमति नहीं बन पाई। हरियाणा का विचार था कि राजस्थान वेस्टर्न यमुना केनाल, दिल्ली ब्रांच, जे.एल.एन. फीडर के समान्तर एक नई नहर का निर्माण राजस्थान सीमा तक करके पानी ले जावें। जबकि राजस्थान का विचार था कि ताजेवाला से वेस्टर्न यमुना केनाल एवं इसकी प्रणाली को रिमोडल करके पानी राजस्थान सीमा तक पहुंचाना तकनीकी- वित्तीय दृष्टि से सर्वश्रेष्ठ रहेगा।

एम्पावर्ड कमेटी ने अपनी अंतिम रिपोर्ट दिनांक 29.12.2007 को केन्द्रीय जल संसाधन मंत्रालय, भारत सरकार को अपर यमुना रिव्यू कमेटी के समक्ष विचारार्थ के लिए प्रेषित कर दी।

दिनांक 19.06.2009 को जयपुर में हरियाणा राज्य की ओर से माननीय मुख्यमंत्री, सिंचाई मंत्री, प्रमुख शासन सचिव, सिंचाई विभाग ने तथा राजस्थान राज्य की ओर से माननीय मुख्यमंत्री, जल संसाधन मंत्री तथा प्रमुख शासन सचिव जल संसाधन, राजस्थान ने दोनों राज्यों के मध्य विभिन्न विषयों पर आपसी विचार विमर्श किया। जिसमें राजस्थान में हरियाणा राज्य में से होकर ताजेवाला हैडवर्क्स से यमुना जल लाने के विषय पर विचार विमर्श किया गया एवं तय किया गया कि हरियाणा एवं राजस्थान के प्रमुख शासन सचिव मिलकर राजस्थान को यमुना जल देने हेतु विचार करेंगे। माननीय मुख्यमंत्री, राजस्थान ने अपने पत्र दिनांक 7.4.2010 द्वारा जल संसाधन मंत्री, भारत सरकार से निवेदन किया है कि वे हरियाणा से कहे कि केन्द्रीय जल आयोग से स्वीकृति प्रस्ताव के अनुसार ताजेवाला एवं ओखला बैराज से ही चुरु, झुंझुनूं व भरतपुर जिलों को पानी देने वाली परियोजना रिपोर्ट पर वह अपनी सहमति भेजे। इसी दौरान पत्रांक 15.12.09 के द्वारा मुख्यमंत्री, हरियाणा ने केन्द्रीय जल संसाधन मंत्री से आग्रह किया कि वह अध्यक्ष, अपर यमुना रीवर बोर्ड को निर्देशित करे तथा हरियाणा तथा राजस्थान के मुख्य अभियंताओं की एक बैठक आयोजित करे, जसमें राजस्थान को ताजेवाला की बजाय माबी (जिला पानीपत) पर एक बैराज बनाकर यमुना जल देने के प्रस्ताव पर विचार विमर्श किया जाये। किन्तु, इस संबंध में दिनांक 13.4.2010 को अध्यक्ष अपर यमुना रीवर बोर्ड ने हरियाणा, राजस्थान, उत्तर प्रदेश तथा केन्द्रीय जल आयोग के मुख्य अभियंताओं की एक बैठक आयोजित की, जिसमें अध्यक्ष, अपर यमुना रीवर बोर्ड ने माबी पर बनने वाले प्रस्तावित बैराज के डूब क्षेत्र में आने वाली भूमि के आकलन का कार्य उत्तर प्रदेश तथा हरियाणा को दिया। माबी पर जल उपलब्धता के आंकड़ों के आकलन का कार्य केन्द्र जल आयोग को दिया गया। हरियाणा से अभी तक कोई प्रगति रिपोर्ट प्राप्त नहीं हुई है।

अपर यमुना रिव्यू कमेटी की बैठक दिनांक 19.7.2011 को नई दिल्ली में आयोजित की गई, जिसमें राजस्थान की ओर से माननीय जल संसाधन मंत्री, अतिरिक्त मुख्य सचिव, जल संसाधन ने भाग लिया। इस बैठक में विभिन्न विषयों पर विचार विमर्श किया गया। अपर यमुना रिव्यू कमेटी के अध्यक्ष ने कहा कि राजस्थान को ताजेवाला हैडवर्क्स से आबंटित जल के प्रकरण को हरियाणा तथा राजस्थान आपसी सहमति से सुलझाये, यदि जरूरत हो तो इस प्रकरण को सुलझाने के लिए केन्द्रीय जल आयोग की मदद भी ली जा सकती है। अतः केन्द्र इस समस्या का निपटारा शीघ्र करे।

MADAM SPEAKER: Now, we will take up 'Zero Hour'.

... (Interruptions)

अध्यक्ष महोदया : प्लीज, आप लोग बैठ जाइए।

...(व्यवधान)

MADAM SPEAKER: I am starting the 'Zero Hour'.

... (Interruptions)

अध्यक्ष महोदया : बैठ जाइए।

...(व्यवधान)

MADAM SPEAKER: Yes, the Leader of Opposition.

... (Interruptions)

श्रीमती सुषमा स्वराज (विदिशा): अध्यक्ष जी, ...(व्यवधान) आप मेरी बात सुनिए, मैं आपकी ही बात कह रही हूँ। ...(व्यवधान) रुक जाइए। अध्यक्ष जी, पिछले एक सप्ताह से हमारे तेलंगाना के ये साथी वेल में आकर अपनी वेदना की अभिव्यक्ति कर रहे हैं। कल बजट को पारित करने की अपनी संवैधानिक जिम्मेदारी समझते हुए ये सदन से बाहर चले गए और बजट भी पारित हो गया, लेकिन आज पुनः ये वेल में हैं। आज प्रधानमंत्री जी और नेता सदन दोनों सदन में बैठे हैं, उनकी उपस्थिति का लाभ उठाते हुए मैं यह कहना चाहती हूँ कि न तो आप तेलंगाना का निर्माण कर रहे हैं और न आप इन लोगों से बात कर रहे हैं। न इनको पांच मिनट अपनी बात कहने का मौका दे रहे हैं। एक तो मेरी आपसे अनुनय विनय है ...(व्यवधान) एक तो मेरी आपसे विनती है कि सदन को सही रूप से चलाने के लिए आप पांच-पांच मिनट इन्हें बोलने का मौका दे दें, जैसे आप पहले देती रही हैं, उसके बाद सदन चल जाता है।

दूसरा, मैं सरकार से कहना चाहती हूँ, मैं प्रधानमंत्री जी...(व्यवधान)

अध्यक्ष महोदया : एक मिनट, आपने मुझे कहा, इसलिए मैं कह देना चाहती हूँ कि कल भी और उससे पहले भी मैंने इनसे अनुरोध किया था कि हम आपको बोलने का मौका देंगे।

...(व्यवधान)

श्रीमती सुषमा स्वराज : आज आप कह देंगी तो जरूर ये अपनी-अपनी बात कहेंगे, लेकिन मैं कह रही हूँ ...(व्यवधान) अध्यक्ष जी, तेलंगाना में आत्महत्या पर आत्महत्या हो रही है। ...(व्यवधान) दो लोग पहले मरे ...(व्यवधान) आज दो महिलायें मरीं, आज दो महिलाओं ने आत्महत्या की है। ... *

MADAM SPEAKER: This will not go on record.

*(Interruptions) ... **

अध्यक्ष महोदया : आप बैठ जाइए।

...(व्यवधान)

MADAM SPEAKER: Let us run the House.

... *(Interruptions)*

अध्यक्ष महोदया : प्लीज, आप लोग वापस जाइए।

...(व्यवधान)

अध्यक्ष महोदया : प्लीज, वापस जाइए।

...(व्यवधान)

अध्यक्ष महोदया : अगर आप लोग बोलना चाह रहे हैं, तो आपको हम बोलने का मौका देंगे।

...(व्यवधान)

श्रीमती सुषमा स्वराज : अगर सरकार इस तरह का प्रस्ताव लेकर आए तो हम सब साथ देकर पारित करायेंगे। ...(व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

12.10 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Please go back to your seats.

... (*Interruptions*)

14.0 ¼ hrs

At this stage, Shri Rajaiah Siricilla and some other hon. Members came and stood on the floor near the Table.

... (*Interruptions*)

उपाध्यक्ष महोदय : किसी की कोई बात रिकार्ड में नहीं जाएगी।

... (व्यवधान) *

14.0 ½ hrs

At this stage, Shri Ramesh Rathod came and stood on the floor near the Table.

... (*Interruptions*)

14.01 hrs

At this stage, Shri K. Chandrasekhar Rao and another hon. Member came and stood on the floor near the Table.

... (*Interruptions*)

उपाध्यक्ष महोदय : आप लोग अगर बोलना चाहते हैं तो अपनी सीट पर जाकर बोलें।

... (व्यवधान)

उपाध्यक्ष महोदय : हम आप सभी को बोलने का मौका देंगे।

... (व्यवधान)

* Not recorded.

उपाध्यक्ष महोदय : हम इस बारे में सरकार को निर्देश नहीं दे सकते हैं।

...(ब्यवधान)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again tomorrow, the 29th March, 2012, at 11.00 a.m.

14.02 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 29, 2012/Chaitra 9, 1934 (Saka).

